## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

: TCP/26/2016

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

: S. Ramaniklal Pandia & another

Represented by

NAME OF THE RESPONDENT(S)

: United Pharma (India) Private Limited & 4 others

UNDER SECTION

S.No.

:397/398

For. T.K. Bhaskan Counsel for Patitioners

Signature

Kaerthi Krishna

Name (in Capital)

## **ORDER**

Counsel for petitioners present and stated that the matter is almost settled between the parties. They prayed for time to make submissions regarding the final outcome of the settlement talks. No representation on behalf of the respondents. Counsel for petitioners is directed to inform the next date of hearing to the respondents. Time is extended at request. Put up on 22.02.2018.

-59 -(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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